

materials for certain industries, modernisation of plants and other matters of like nature. All of them are under the examination of Government.

(b) and (c). It is not expected that this Committee will submit a full report in the sense of other Committees appointed for specific purposes. The function of the Committee at present is that of an advisory Committee to the Ministry, and the question of whether this Committee should function as it is, or it should be re-constituted, or it should be assigned a different work, or it should be wound up would be considered by Government when the present Committee progresses further.

COFFEE BOARD LABOUR UNION

*974. **Shri Nambiar:** Will the Minister of Commerce and Industry be pleased to state what action has been taken on the request of the Indian Coffee Board Labour Union to accord recognition to it and at what stage the matter stands at present?

The Minister of Commerce (Shri Karmarkar): The Indian Coffee Board has not accorded recognition to the Union.

SOURCES OF POWER AND IRRIGATION IN RAJASTHAN

*979. **Shri Bheekha Dhal:** Will the Minister of Irrigation and Power be pleased to state whether any survey has been conducted recently with a view to exploring sources of power and irrigation in Rajasthan?

The Deputy Minister of Irrigation and Power (Shri Hathi): Yes, Sir, some surveys were taken up.

भारत-नेपाल प्रत्यर्पण सन्धि

*९८२. श्री विभूति मिश्र : क्या प्रधान-मन्त्री यह बताने की कृपा करेंगे कि भारत-नेपाल प्रत्यर्पण सन्धि के अन्तर्गत अब तक कितने आदमियों को भारत सरकार ने नेपाल सरकार के तथा नेपाल सरकार ने भारत सरकार के हवाले किया है ?

The Parliamentary Secretary to the Minister of External Affairs (Shri Sadath Ali Khan): The new Treaty of Extradition between India and Nepal was signed on the 2nd October 1953 and came into force one month thereafter. As far as we are aware there has been no extradition of Indians and Nepalese so far after the 2nd November 1953. However, full information is being collected from the State Governments

ESSENTIAL OILS

*983. **Shri Viswanatha Reddy:** Will the Minister of Commerce and Industry be pleased to state quantity of Essential oils produced annually in the country?

The Minister of Commerce (Shri Karmarkar): The annual production is estimated about 1.4 million lbs.

NORTH EAST FRONTIER AGENCY

*984. { **Shri Bhagwat Jha:**
Shri Rishang Keishing:
Shri N. M. Lingam:

(a) Will the **Prime Minister** be pleased to state whether the hostages kept by the Dashtas in Tagin area in North East Frontier Agency have since been returned?

(b) Have the tribesmen received the Government forces peacefully or are resisting their entry?

The Parliamentary Secretary to the Minister of External Affairs (Shri Sadath Ali Khan): (a) About a dozen persons who were detained by the Tagins have been returned.

(b) No resistance has so far been offered to our forces while tribesmen in the surrounding areas have offered their sincerest cooperation.

VISAS TO BOATMEN

*985. **Shri Muniswamy:** (a) Will the **Prime Minister** be pleased to state whether it is a fact that the Ceylon Government have stopped the grant of visas to boatmen who have to go on coastal voyage every year from Cuddalore O. T. (Madras State) to Tuticorin and Ceylon?

(b) If so, what steps have been taken in the matter?

The Parliamentary Secretary to the Minister of External Affairs (Shri Sadath Ali Khan): (a) The Government of Ceylon are now granting visas valid for single journeys instead of multi-journey visas for one year, as hitherto.

(b) The matter has been taken up with the Government of Ceylon and their decision is awaited.

टेबुल द्वीप

*१८६. श्री रघुनाथ सिंह : क्या प्रधान मन्त्री यह बताने की कृपा करेंगे :

(क) क्या यह सच है कि बर्मा सरकार ने भारत सरकार से यह इच्छा प्रकट की थी कि टेबुल द्वीप बर्मा को लौटा दिया जाये;

(ख) यदि हाँ, तो इस मामले में अब तक क्या कुछ हुआ है ?

The Parliamentary Secretary to the Minister of External Affairs (Shri Sadath Ali Khan): (a) and (b). Table Island belongs to a group of Islands known as the Coco Islands lying in the Bay of Bengal between North Andamans and the coast of Burma. The Government of India are maintaining and administering a Light House on Table Island under an agreement with the Government of Burma. The Government of Burma expressed a desire in June 1952 to take over the administration of the Light House. The Government of India have requested the Government of Burma to lease the Table Island to the Government of India for 25 years, as this Light House is of considerable importance to navigation in the Bay of Bengal. Government of Burma's reply is still awaited.

LICENSING COMMITTEE

*987. **Shri Muniswamy:** (a) Will the Minister of **Commerce and Industry** be pleased to state how many persons from Madras State applied to the

Licensing Committee set up under Industries (Development and Regulation) Act for licences?

(b) How many of them were granted licences?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari): (a) 71.

(b) Out of 63 applications so far considered by the Licensing Committee, 49 firms have already been granted licences. Three more proposals for the issue of licences have been accepted by the Government, and the Firms concerned have been informed of the conditions on which the licences can be granted. Licences will be issued on receipt of their acceptances.

TECHNICAL ADVISORY COMMITTEE (MINING)

*988. **Shri T. B. Vittal Rao:** (a) Will the Minister of **Production** be pleased to refer to the reply to starred question No. 1333 on the 15th April, 1953 and state whether the Technical Advisory Committee (Mining) has completed their enquiry into the collieries where losses in extraction of coal are heavy and where stowing of seams should be considered urgently for conservation of coal?

(b) If so, do Government propose to lay a copy of the same on the Table of the House?

The Minister of Production (Shri K. C. Reddy): (a) and (b). The Committee has not yet completed the enquiry into all the coal mines producing metallurgical coals; it has submitted only detailed reports and recommendations in regard to 14 collieries so far.

These reports on these individual collieries have been made to the Coal Board which has not yet dealt with them finally. The Government will consider the question of laying on the Table of the House, at the appropriate stage, the conclusions and recommendations of the Advisory Committee and the decisions of the Coal Board.